<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 185 OF 2017

Dated: 9th April, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:				
NLC India Limited				Appellant(s)
Vs.	•			
Central Electricity Regulatory Commission & Ors			Respondent(s)	
Counsel for the Appellant(s)	:	Mr. M. G. Ramachandran Ms. Anushree Bardhan		
Counsel for the Respondent(s)	:	Mr. S. Vallinayagam for R-	2	

<u>ORDER</u>

List the matter on 21.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member